

# **COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE**

**(Fourteenth Lok Sabha)**

## **THIRD REPORT**

*(Presented on 21.03.2005 )*

I, the Chairman of the Committee on Absence of Members from the sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this third Report.

2. The Committee held a sitting on the 18 March, 2005.

3. The Committee considered applications for leave of absence from two members. The details of these applications and recommendations of the Committee are given in the Appendix.

NEW DELHI;  
March 18, 2005  
*Phalguna 27, 1926 (Saka)*

RAJESH VERMA,  
*Chairman,*  
*Committee on Absence of Members*  
*from the sittings of the House.*

**APPENDIX***(vide para 3 of the Report)*

Sl. No.	Name of Member who had applied for leave of absence	Period for which leave applied	Reasons for leave	Period for which leave of absence recommended by the Committee	Remarks
1.	Shri K.P. Naidu	01.12.2004 to 23.12.2004 = 23 days	Self-illness	01.12.2004 to 23.12.2004 = 23 days	
2.	Shri Rajesh Ranjan	01.12.2004 to 23.12.2004 = 23 days and 25.02.2005 to 19.03.2005 = 23 days <b>Total = 46 days</b>	Under judicial custody	01.12.2004 to 23.12.2004 = 23 days and 25.02.2005 to 19.03.2005 = 23 days <b>Total = 46 days</b>	